

(c) The post was in the grade of Rs. 250-380 in 1964 and now it is in the grade of Rs. 205-280.

(d) The post was downgraded on the basis of the worth of the charge and the higher grade was allotted to another unit in the Division.

**Industrial survey of Bahraich District (U.P.)**

2234. SHRI B. R. SHUKLA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether a survey of industrial potentialities was made some time back in the District of Bahraich (U.P.) and if so, what industries were suggested to be set up; and

(b) whether any action has been taken by Government to set up any public undertakings or to aid any private enterprise to industrialise the district ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Bahraich is one among the 35 backward districts of U.P. which are eligible for grant of concessional finance from Financial Institutions for starting industries. A techno-economic survey of these backward districts has also been undertaken by the State Directorate of Industries in collaboration with the Small Industries Service Institute and different Corporations of the State, namely, the U.P. Financial Corporation, the U.P. State Industrial Corporation and the U.P. Small Industries Corporation. A Joint Team sponsored by the Industrial Development Corporation of India, Industrial Finance Corporation, Industrial Credit and Investment Corporation of India, Reserve Bank of India and the Agricultural Refinance Corporation has completed a survey of U.P. with a view to identifying the industrial potentiality

of the State. The survey report is under preparation. In addition, a survey of this district was made by the Small Industries Service Institute, Kanpur, in January 1970 wherein certain suggestions in regard to small industries have been made. The U.P. Government and Small Industries Organisation are engaged in locating prospective entrepreneurs for the setting up of industries in Bahraich. The actual setting up of industries in these districts would mainly depend on the initiative of the entrepreneurs themselves and State agencies engaged in promotion of industries.

**Enrolment of Bangla Desh refugees in the Voters List**

2236. SHRI BIREN DUTTA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether a number of displaced persons from Bangla Desh are being enlisted in the voters lists in Tripura; and

(b) if so, the steps Government propose to take to prevent this ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) : (a) No, Sir.

(b) Does not arise.

**लघु उद्योग विकासयुक्त कार्यालय के तकनीकी अधिकारियों का विदेशों में भेजा जाना**

2237. श्री जे. एन. मंडल : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) लघु उद्योग विकासयुक्त कार्यालय के तकनीकी अधिकारियों को विदेश भेजने के क्या आधार हैं;